



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**O.A. No.060/00092/2021**

Chandigarh, this the 1<sup>st</sup> of February 2021

**HON'BLE MRS. AJANTA DAYALAN, MEMBER (A)**

Vinod Mahajan (Retd Postal Assistant) s/o Sh. Chunni Lal Mahajan, aged 62 years, r/o House No. 279, Sunny Enclave, Ram Tirath Road, Amritsar-143105.

**....Applicant**

(BY: Mr. K.B. Sharma, Advocate)

**Versus**

1. Union of India through its Secretary, Ministry of Information Technology, Department of Posts, Dak Bhawan, Sansad Marg, New Delhi -110001.
2. The Chief Post Master General, Punjab Circle, Sector 17, Chandigarh - 160017.
3. Senior Superintendent of Post Offices, Amritsar Division, Amritsar - 143001.

**... .Respondents**

**O R D E R(Oral)**

**AJANTA DAYALAN, MEMBER (A):**

1. Learned counsel for the applicant states that he wishes to withdraw this O.A. with liberty to file another one on the same cause action. He states that this is because inadvertently he has annexed a wrong document and that needs to be corrected.
2. Prayer is allowed.

3. The O.A. is disposed of as withdrawn with the aforesaid liberty.



**(AJANTA DAYALAN)  
MEMBER (A)**

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